

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd July, 2014.

No. 141 /A: The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority subject to the final decision of the Hon'ble Supreme Court of India in the Special Leave to Appeal (Civil) No. 9883 of 2009 , which shall be effective after posting of the Judicial Officers of rank of Civil Judge (Senior Division), whose names have already been recommended to the State Government for their promotion to the post of District Judge :-

Sl.No.	Name of the Officer of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)
01	02
01	Sri Rajiv Ranjan, Judicial Magistrate-cum-Judge Incharge, Ranchi
02.	Sri Om Prakash, S.D.J.M, Dhanbad
03.	Sri Janardan Singh, Civil Judge (Junior Division), Dhanbad
04.	Sri Gopal Pandey, S.D.J.M., Latehar
05.	Sri Dhananjay Kumar, Judicial Magistrate-cum- Judge Incharge, Dhanbad
06.	Sri Abdul Naseer, Judicial Magistrate-cum-P.M., JJB, Hazaribagh
07.	Mrs. Shweta Kumari No.-I, Judicial Magistrate, Ranchi
08.	Sri Sanjay Kumar No.-2, S.D.J.M., Chaibasa (Porahat)
09.	Sri Sujit Kumar Singh, S.D.J.M., Seraikela
10.	Sri Rajni Kant Pathak, Railway Judicial Magistrate, Ranchi
11.	Mrs. Sanjeeta Srivastava, Judicial Magistrate-cum- Addl. Civil Judge (Jr Div), Giridih
12.	Sri Pawan Kumar, Judicial Magistrate-cum-P.M.(J.J.Board), Jamshedpur
13.	Sri Manoj Chandra Jha, Railway Judicial Magistrate, Sahebganj
14.	Sri Surya Bhushan Ojha, S.D.J.M., Ranchi
15.	Sri Shatrunjay Kumar Singh, S.D.J.M., Giridih
16.	Sri Dharmendra Kumar Singh, Judicial Magistrate-cum-Judge Incharge, Hazaribagh
17.	Sri Amit Shekhar, S.D.J.M., Bokaro
18.	Sri Yashwant Prakash, Civil Judge (Junior Division), Gumla
19.	Sri Santosh Kumar No.-2, Judicial Magistrate-cum-Civil Judge (Junior Division), Chatra
20.	Sri Shish Dutta Tripathi, Civil Judge (Junior Division), Ranchi
21.	Sri Surendra Nath Mishra, S.D.J.M., Dumka
22.	Sri Kamlesh Kumar Shukla, Civil Judge (Junior Division), Garhwa
23.	Sri Uttam Anand, Railway Judicial Magistrate, Daltonganj
24.	Sri Anand Prakash, Judicial Magistrate-cum-Judge Incharge, Chaibasa
25.	Sri Deepak Baranwal, Addll. Civil Judge (Junior Division)-cum-J.M., Ranchi
26.	Sri Shyam Nandan Tiwary, Judicial Magistrate, Ranchi
27.	Sri Vinod Kumar Singh, Addl. Civil Judge (Junior Division), Ranchi
28.	Sri Sanjay Kumar Singh No-2, Civil Judge (Junior Division), Jamshedpur
29.	Sri Ramesh Chandra, Judicial Magistrate, Pakur
30.	Sri Manish Ranjan, Judicial Magistrate- cum-Judge Incharge, Bokaro
31.	Sri Kanwal Jeet Chopra, Assistant Registrar (Judl), J.H.C., Ranchi

32.	Sri Ghulam Haider, S.D.J.M., Chaibasa,
33.	Sri Rakesh Kumar Mishra, Law Officer, Dept. of Law (Judl), Govt. Of Jharkhand, Ranchi
34.	Sri Prabhakar Singh, Judicial Magistrate- cum-Judge Incharge, Jamtara
35.	Sri Kumar Kranti Prasad, Railway Judicial Magistrate, Deoghar (Madhupur)
36.	Sri Taufique Ahmed, S.D.J.M., Chatra
37.	Sri Manish, Judicial Magistrate- cum-Judge Incharge, Bokaro (Bermo at Tenughat)
38.	Sri Sanjay Kumar Choudhary, S.D.J.M., Hazaribag

By order of the Court

Sd/- A. K. Choudhary

Registrar General

Memo No. _____/Apptt dated Ranchi the 23rd July, 2014.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A. K. Choudhary
Registrar General

emo No. 8206 /Apptt dated Ranchi the 23rd July, 2014.

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23.07.14
Registrar General